

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No.736/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	GMB Investment Pvt.Ltd. & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIAINLA
Deputy Director

O/o RD (ER)
Ministry of Corporate
Affairs

31.1.18

1. Mr D.N. Sharma
2. Mr T. Khater

Adv K. K. Chatterjee

Dy
31/1

ORDER

Ld. Counsel for the petitioners as well as Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Dy. Director representing the Central Government has filed the reply and as per reply no objection has been raised. The Official Liquidator has filed his report.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)